

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.601
IB-849/PB/2020
IA/1453/2024

IN THE MATTER OF:

M/s. Sundrm Consultants Pvt. Ltd.

...PETITIONER

Vs

M/s. Three C Properties Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 26.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor
For the Applicant

:
:Adv. Sonam Sharma, Adv.
Rehan Verma, Adv. Dhruv
Lamba.

For the Respondent/Corporate Debtor

:Mr. Raj Kamal, Mr. Aseem Atwal,
Adv.

ORDER

IA/1453/2024

Ld. Counsel on behalf of the Applicant is present. List the matter on
20.05.2024.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)